

HIGH COURT OF DELHI: NEW DELHI

No. 24/DHC/Gaz/G-7/VLE.2(a)/2022

Dated: 24 August, 2022

ORDER

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to make the following postings/transfers in the Delhi Judicial Service with immediate effect:-

S. No.	Name of officer (Mr./Ms.)	From	To	District to which allocated	Remarks
1.	Santosh Kumar Singh	ACMM, North-East, KKD	JSCC-cum-ASCJ-cum-Guardian Judge, South, Saket	South	In a vacant Court
2.	Aashish Gupta	ACMM, South-West, Dwarka	ACMM, North-East, KKD	North-East	Vice. Mr. Santosh Kumar Singh
3.	Himanshu Raman Singh	ACMM, South, Saket	JSCC-cum-ASCJ-cum-Guardian Judge, Shahdara, KKD	Shahdara	Vice Ms. Samiksha Gupta
4.	Samiksha Gupta	JSCC-cum-ASCJ-cum-Guardian Judge, Shahdara, KKD	ACMM, South-West, Dwarka	South-West	Vice Mr. Aashish Gupta
5.	T. Priyadarshini	On return from deputation	ACMM, South, Saket	South	Vice Mr. Himanshu Raman Singh
6.	Pranav Joshi	MM (Virtual Traffic Court)-01, Central, THC	MM-03, North, Rohini	North	In a vacant Court
7.	Amardeep Kaur	MM-06, New Delhi, PHC	Civil Judge-01, New Delhi, PHC	New Delhi	In a vacant Court
8.	Tista Shah	MM (NI Act) Digital Court-02, New Delhi, PHC	MM (Virtual Traffic Court)-07, Central, THC	Central	Vice Mr. Gaurav Dahiya
9.	Medha Arya	MM (NI Act-03) South-West.	MM-07, South-West	South-West	Vice Mr. Dev Choudhary

10.	Vipul Sandwar	On return from deputation	MM-02, North-East, KKD	North-East	In a vacant Court
11.	Dev Chaudhary	MM-07, South-West, Dwarka	MM-07, Shahdara, KKD	Shahdara	<u>In a New Court</u> (To be assigned work arising out of investigation of cases of PS Harsh Vihar on withdrawal from the Court of MM-02, Shahdara)
12.	Arushi Parwal	MM (NI Act)-02, Central, THC	MM (Mahila Court)-02, North-East, KKD	North-East	In a New Court
13.	Aishwarya Singh Kashyap	MM (NI Act), East, KKD	MM (Mahila Court)-03, Shahdara, KKD	Shahdara	Vice Ms. Deepakshi Rana
14.	Chhaya Tyagi	MM (NI Act) Digital Court-02, West, THC	MM-05, East, KKD	East	In a vacant Court
15.	Ritika Kansal	MM (NI Act) Digital Court-02, North-West, Rohini	MM-07, North-West, Rohini	North-West	In a vacant Court
16.	Vaibhav Kumar	MM (NI Act) Digital Court-02, South-West, Dwarka	MM-04, North-East, KKD	North-East	<u>In a New Court</u> (To be assigned work arising out of investigation of cases of PS Karawal Nagar on withdrawal from the court of ACMM, North-East)
17.	Devanshu Sajlan	MM (NI Act)-05, West, THC	MM-07, West, THC	West	In a vacant Court
18.	Surbhi	MM-12, South-West, Dwarka	MM (Mahila Court)-02, South-West, Dwarka	South-West	In a vacant Court
19.	Richika Tyagi	Civil Judge-02, West, THC	MM (Virtual Traffic Court)-04, Central, THC	Central	Vice Mr. Ankur Panghal

20.	Shruti Sharma - I	Civil Judge, Shahdara, KKD	MM (Mahila Court)-01, Shahdara, KKD	Shahdara	Vice Ms. Anamika
21.	Gaurav Dahiya	MM (Virtual Traffic Court)-07, Central, THC	MM-06, South-East Saket	South-East	In a vacant court
22.	Ankur Panghal	MM (Virtual Traffic Court)-04, Central, THC	MM-06, Shahdara, KKD	Shahdara	In a vacant Court
23.	Anamika	MM (Mahila Court)-01, Shahdara, KKD	MM-06, New Delhi, PHC	New Delhi	Vice Ms. Amardeep Kaur
24.	Deepakshi Rana	MM (Mahila Court)-03, Shahdara, KKD	MM-08, Shahdara, KKD	Shahdara	<u>In a New Court</u> (To be assigned work arising out of investigation of cases of PS-Madhu Vihar on withdrawal from the court of MM-05, Shahdara)
25.	Seema Nirmal	On return from CCL	MM (NI Act) Digital Court-02, South-West, Dwarka	South-West	Vice Mr. Vaibhav Kumar
26.	Katyayini Sharma Kandwal	On completion of Induction training	MM (NI Act)-03, Central, THC	Central	In a vacant Court
27.	Shaina Goyal	On completion of Induction training	MM (NI Act) Digital Court-02, New Delhi, PHC	New Delhi	Vice Ms. Tista Shah
28.	Ankit Garg	On completion of Induction training	MM-01, South-East, Saket	South-East	In a vacant Court
29.	Disha Singh	On completion of Induction training	Civil Judge-02, West, THC	West	Vice Ms. Richika Tyagi
30.	Praveen Kumar	On completion of Induction training	Civil Judge-03, West, THC	West	In a vacant Court
31.	Garima	On completion of Induction training	MM (NI Act), Digital Court-03, North-	North-West	In a vacant Court

32.	Shivangi Mangla	On completion of Induction training	MM (NI Act) Digital Court-02, North-West, Rohini	North-West	Vice Ms.Ritika Kansal
33.	Swati Malik	On completion of Induction training	MM (NI Act) Digital Court, North, Rohini	North	In a vacant Court
34.	Anmol Nohria	On completion of Induction training	MM (NI Act) Digital Court, Shahdara, KKD	Shahdara	In a vacant Court
35.	Vaibhav Pratap Singh	On completion of Induction training	MM (NI Act) Digital Court-02, West, THC	West	Vice Ms.Chhaya Tyagi
36.	Neha Goel	On completion of Induction training	MM (NI Act)-02, Central, THC	Central	Vice Ms.Arushi Parwal
37.	Vinerjeet Kaur	On completion of Induction training	MM (NI Act-03) South-West, Dwarka	South-West	Vice Ms.Medha Arya
38.	Shubhi Gupta	On completion of Induction training	Civil Judge, East, KKD	East	In a New Court
39.	Harjot Singh	On completion of Induction training	MM (NI Act) Digital Court-01, New Delhi, PHC	New Delhi	In a vacant Court
40.	Aakash Mohan Singh	On completion of Induction training	Civil Judge, Shahdara, KKD	Shahdara	Vice Ms.Shruti Sharma-I
41.	Pooja Yadav	On completion of Induction training	MM (NI Act), East, KKD	East	Vice Ms.Aishwarya Singh Kashyap
42.	Karanbir Singh	On completion of Induction training	MM (NI Act)-05, West, THC	West	Vice Mr.Devanshu Sajlan
43.	Payal Singal	On completion of Induction training	Civil Judge-08, Central, THC	Central	In a vacant court
44.	Shruti Sharma-II	On completion of Induction training	MM (Virtual Traffic Court)-01 Central, THC	Central	Vice Mr.Pranav Joshi
45.	Azad Sehrawat	On completion of Induction training	MM (Virtual Traffic Court)-08, Central, THC	Central	In a vacant court

46.	Aman Kumar Sharma	On completion of Induction training	Civil Judge-02, Shahdara, KKD	Shahdara	In a New Court
47.	Poonam Singh	On completion of Induction training	Civil Judge-03, Shahdara, KKD	Shahdara	In a New Court
48.	Manya	On completion of Induction training	MM (Reliever), North, Rohini	North	--
49.	Ravi	On completion of Induction training	MM (Reliever), Central, THC	Central	--
50.	Varun Chandra	On completion of Induction training	MM (Reliever), East, KKD	East	--
51.	Kawal Singh	On completion of Induction training	MM (Reliever), South, Saket	South	--
52.	Siddhant Kumar	On completion of Induction training	MM (Reliever), South-East, Saket	South-East	--
53.	Marilyn Joanna Khakha	On completion of Induction training	MM (Reliever), South-East, Saket	South-East	--
54.	Komal	On completion of Induction training	MM (Reliever), West, THC	West	--
55.	Rohit Kumar	On completion of Induction training	MM (Reliever), West, THC	West	--
56.	Moksha Bains	On completion of Induction training	MM (Reliever), North-West, Rohini	North-West	--
57.	Raj Kumar Singh	On completion of Induction training	MM (Reliever), North-West, Rohini	North-West	--
58.	Arjun Kirar	On completion of Induction training	MM (Reliever), New Delhi PHC	New Delhi	--
59.	Nishat Bangarh	On completion of Induction training	MM (Reliever), North-East	North-East	--

60	Sheetal Rani	On completion of Induction training	MM (Reliever), Central, THC	Central	--
61.	Divya Singh	On completion of Induction training	MM (Reliever), South-West, Dwarka	South-West	--
62.	Sachin	On completion of Induction training	MM (Reliever), Shahdara, KKD	Shahdara	--

Notes:-

1. The judicial officers shall be under the control of the Principal District & Sessions Judge of the district to which they have been allocated.
2. The judicial officers under transfer shall notify the cases in which they had reserved judgments/orders before relinquishing the charge of the court in terms of the posting/transfer order. The judicial officers shall pronounce judgments/orders in all such matters on the date fixed or maximum within a period of 2-3 weeks thereof, notwithstanding the posting/transfer. Date of pronouncement shall be notified in the cause list of the court to which the matter pertains as also of the court to which the judicial officer has been transferred and on the website.
3. The Principal District & Sessions Judge, East, KKD shall assign sufficient number of cases to the newly created court of Civil Judge on withdrawal from the other existing courts so as to ensure equal pendency.
4. The court of Civil Judge, Shahdara, KKD presently presided over by Ms. Shruti Sharma-I is henceforth re-designated as Civil Judge-01, Shahdara, KKD.
5. The Principal District & Sessions Judge, Shahdara, KKD shall assign sufficient number of cases to the newly created court of Civil Judge-02 and Civil Judge-03 on withdrawal from the other existing courts so as to ensure equal pendency.
6. The court of MM-12, South-West, Dwarka, hitherto presided over by Ms. Surbhi, is abolished. The Principal District & Sessions Judge, South-West, Dwarka shall assign the cases of PS Jaffarpur Kalan to MM-9, South-West, Dwarka.
7. The Judicial Officers posted as Metropolitan Magistrate (Reliever) [MM (Reliever)] shall be assigned task of link duty, TIP, inquest proceedings, recording statement under Section 164 Cr.P.C besides administrative duties.
8. The court of MM (Mahila Court), North-East, KKD presently presided over by Ms. Vijayshree Rathore is re-designated as MM (Mahila Court)-01, North-East, KKD.
9. The Principal District & Sessions Judge, North-East, KKD shall, while making compliance with the directions in Note No.15 of the Transfer Order No.12/DHC/Gaz/G-7/V.I.E.2(a)/2019 dated 26.03.2019, withdraw sufficient number of cases from the existing court of MM (Mahila Court) and assign them to the newly set up MM (Mahila Court)-02 in order to ensure equitable distribution of workload.
10. Ms. Kavita Bist, DJS who has proceeded on Maternity Leave shall remain attached to the office of Principal District & Sessions Judge (HQ) and shall be assigned work as and when she rejoins office.

10. Tilak Marg
11. Kapashera
12. Mandawali
13. Burari
14. Parliament House

BY ORDER OF THE COURT

SD/-
(RAVINDER DUDEJA)
REGISTRAR GENERAL

4686-4720
Endst. No. /DHC/Gaz./G-7/VI.E.2(a)/2022

24th,
Dated: August, 2022

Copy forwarded for information and necessary action to:-

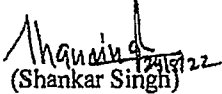
1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, Deen Dayal Upadhyay Marg, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi-3.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block, I Wing-5, Sector-07, R.K.Puram, New Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
16. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
17. The Commissioner, East Delhi Municipal Corporation, Udyog Sadan, Patparganj Industrial Area, Delhi-92.
18. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
19. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
20. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
21. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
22. All Registrars, Delhi High Court, New Delhi.
23. The Joint Registrar (Vigilance), Delhi High Court, New Delhi.
24. The Joint Registrar (Gazette-IIA), Delhi High Court, New Delhi.
25. The Pay & Accounts Officer, Tis Hazari, Delhi.
26. Joint Registrar (Computer), DHC, with request to display this order on website of Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
28. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
29. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
30. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.

S.No.	Name of the Officer	Traffic Circle Assigned
1.	Ms. Chhaya Tyagi, MM-05, East, KKD	Preet Vihar
2.	Mr. Ankur Panghal, MM-06, Shahdara, KKD	Madhu Vihar
3.	Ms. Renu Chaudhary, MM-04, East, KKD	Mayur Vihar
4.	Mr. Vipul Sandwar, MM-02, North East, KKD	Seelampur
5.	Mr. Nitish Kumar Sharma, MM-03, North East, KKD.	Gokulpuri, Bhajanpura
6.	Ms. Chakita Srivastava, MM-01, Shahdara, KKD	Nand Nagri
7.	Mr. Tushar Gupta MM-08, New Delhi, PHC	Vasant Kunj
8.	Mr. Vivek Kumar Agarwal, MM-04, South, Saket	Safdarjung Enclave
9.	Mr. Ajay Narwal, MM-01, New Delhi, PHC	Connaught Place
10.	Mr. Snehil Sharma, MM-08, South-East, Saket	New Friends Colony
11.	Mr. Rishabh Tanwar, MM-09, South-East, Saket	Badarpur
12.	Dr. Karan Choudhary, MM-05, South-East, Saket	C.R. Park
13.	Mr. Vinod Kumar, MM-03, Central, THC	Timarpur
14.	Ms. Shivli Talwar, MM-06, Central, THC	Sarai Rohilla
15.	Mr. Aakash Sharma, MM-08, West, THC	Paschim Vihar
16.	Mr. Navdeep Gupta, MM-06, North-West, Rohini	Sultanpuri, Shalimar Bagh
17.	Ms. Neetika Kapoor, MM-11, South-West, Dwarka	Dabri
18.	Ms. Apoorva Rana, MM-10, South-West, Dwarka	Chhawla
19.	Mr. Gaurav Katariya, MM-07, North, Rohini	Prashant Vihar, Samaypur Badli
20.	Ms. Mansi Malik, MM-03, North-West, Rohini	Aman Vihar
21.	Mr. Ayush Sharma, MM-02, North-West, Rohini	Begumpur
22.	Mr. Pranav Joshi, MM-03, North, Rohini	Swaroop Nagar
23.	Mr. Pritu Raj, MM-01, North-West, Rohini	Subhash Place
24.	Mr. Kautuk, MM-04, North, Rohini	Jahangir Puri

(ii) The following 14 Traffic Circles are no longer in existence, however, the pending work/ cases/challans arising out of the following 14 Traffic Circles shall continue to be dealt with by the Courts of Metropolitan Magistrates to whom such traffic circles were earlier assigned:

1. Palam
2. Janak Puri
3. R.K. Puram
4. Greater Kailash
5. Sukhdev Vihar
6. Saket
7. Alipur
8. Subzi Mandi
9. Tughlak Road

31. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
32. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
33. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
34. Personal file of the officer concerned.
35. Guard File.


(Shankar Singh)
Joint Registrar (Gazette-IIB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. F.5 (2)/2022/ 62233-285

Dated, Delhi the 25 AUG 2022

Sub:- Posting /Transfer order DJS

copy forwarded for information and necessary action to :-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, R & I Branch, Record Rooms, Copying Agencies and Computer Section, Tis Hazari Court, Delhi.
2. The Judge In-charge, Mediation Center, Tis Hazari Courts, Delhi.
3. The Officers Concerned of Central District, Tis Hazari Courts, Delhi.
4. The Chief Metropolitan Magistrate (Central), Tis Hazari Court, Delhi.
5. The Senior Civil Judge-cum-Rent Controller (Central), Tis Hazari Court, Delhi.
6. The Administrative Civil Judge, (Central), Tis Hazari Court Delhi.
7. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, I.T.Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
8. The P.S. to Ld. District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Court, Delhi
9. The Reader to Ld. District & Sessions Judge(HQs), Delhi.
10. The PRO, Tis Hazari Court, Delhi.
11. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
12. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Court, Delhi.
13. The Librarian, Telephone Operator & Facilitation Center, Tis Hazari Court, Delhi.
14. The Hony. Secretary, Delhi Bar Association, Tis Hazari Court, Delhi.
15. The 'LAYERS' Section, for uploading on 'LAYERS'.

Deepak Dabas
25/8/2022
(Deepak Dabas)

Additional District & Sessions Judge/
Link Officer In-charge, Judicial Branch (Central)
For Principal District & Sessions Judge(HQs):Delhi

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